

PATENTS/DESIGNS / TRADE MARKS / GEOGRAPHICAL INDICATIONS



Government of India Ministry of Commerce & Industry Office of The Controller General Patents, Designs & Trade Marks

IPO Building, Boudhik Sampada Bhavan, S. M. Road, Antop Hill, Mumbai – 400 037, India. (Tel):

022-24132735

(Fax):

022-24123322

(Email):

cgpdtm@nic.in cgoffice-mh@nic.in

(Website):

www.ipindia.nic.in

Date: 06-03-2023

No. CGPDTM-17031(11)/4/2021-CGTMR / 33

OFFICE ORDER

In suppression of the previous office order No. CGPDTM-17031(11)/4/2021-CGTMR/84 dated 17.08.2022, following officers in respect of O/o the CGPDTM, Patent Office, Trade Marks Registry, Patent Information System, Geographical Indication Registry and Copyright Office are appointed as First Appellate Authority (FAA) and Central Public Information Officer (CPIO) under 'the RTI Act, 2005' with immediate effect:

	CDYC
	CPIO
Dr. Dinesh P. Patil, Deputy	Shri Nilesh Patil, Examiner of
Controller of Patents and Designs,	Patents & Designs, CG Office,
Head of Office (Technical), CG	Mumbai
Office, Mumbai	
Smt. Clitty Shaju, Deputy	Shri B. Rajamanickam,
Registrar of Trade Marks & GI,	Assistant Registrar of
Head of Office TMR, Mumbai,	Trademark & GI, TMR
	Mumbai
Shri Vikas Punia, Sr. Examiner of	Shri Anurag Hooda, Examiner
Trade Marks & GI, Head of	of TM&GI, TMR, Delhi
Office, TMR, Delhi	
Shri N. Babu, Deputy Registrar of	Shri Mehul Kumar, Examiner
Trade Marks & GI, Head of	of TM&GI, TMR, Kolkata
Office, Kolkata	
Smt. B. Kayalvizhi, Deputy	Smt. Lalitha Rajaraman,
Registrar of TM&GI, Head of	Examiner of TM&GI, TMR,
Office, Chennai	Chennai
Smt. Dipmala P. Mathapati,	Smt. Agnita Banerjee,
Assistant Registrar of TM&GI,	Examiner of TM&GI, TMR
Head of Office, Ahmedabad	Ahmedabad
Dr. Prithpal Kaur, Deputy	Shri Chirag, Sr. Examiner of
Registrar of TM&GI, Head of	TM&GI, Copyright Office,
Office, Copyright Office Delhi	Delhi
Shri Mohammad Habibullah,	Smt. Rashida, Examiner of
Assistant Registrar of TM&GI,	TM&GI, GIR, Chennai
Chennai	
	Head of Office (Technical), CG Office, Mumbai Smt. Clitty Shaju, Deputy Registrar of Trade Marks & GI, Head of Office TMR, Mumbai, Shri Vikas Punia, Sr. Examiner of Trade Marks & GI, Head of Office, TMR, Delhi Shri N. Babu, Deputy Registrar of Trade Marks & GI, Head of Office, Kolkata Smt. B. Kayalvizhi, Deputy Registrar of TM&GI, Head of Office, Chennai Smt. Dipmala P. Mathapati, Assistant Registrar of TM&GI, Head of Office, Ahmedabad Dr. Prithpal Kaur, Deputy Registrar of TM&GI, Head of Office, Copyright Office Delhi Shri Mohammad Habibullah, Assistant Registrar of TM&GI,

RGNIIPM, Nagpur	Shri Nirmalya Sinha, Joint	Smt. Pooja Vishal Maulikar,
	Controller of Patents and Designs,	Examiner of P&D, RGNIIPM,
	Head of Office, RGNIIPM,	Nagpur
	Nagpur	
Patent Office, Kolkata	Shri N. R. Meena, Sr. Joint	Dr. Sudip Jyoti Sahu, Deputy
	Controller of Patents and Designs,	Controller of Patents and
	Head of Office, Patent Office,	Designs, Patent Office, Kolkata
	Kolkata	
Patent Office, New Delhi	Shri N. K. Mohanty, Sr. Joint	Shri Piyush Garg, Assistant
	Controller of Patents and Designs,	Controller of Patents and
	Head of Office, Delhi	Designs, Patent Office, Delhi
Patent Office, Mumbai	Shri Pinkesh Jain, Deputy	Shri Nilesh Patil, Examiner of
	Controller Patents and Designs,	Patents & Designs, Patent
	Head of Office, Mumbai	Office, Mumbai
Patent Office, Chennai	Shri C. N. Shashidhara, Joint	Dr. V. Parimalavarshini,
	Controller Patents and Designs,	Assistant Controller of Patents
	Head of Office, Chennai	and Designs, Patent Office,
		Chennai

2. Besides above, Shri Nilesh Patil, Examiner of Patents & Designs, Patent Office, Mumbai shall function as Nodal Central Public Information Officer for RTI matters. The Nodal CPIO for RTI shall receive RTI applications/appeals addressed to the office of the CGPDTM and forward the same to the concerned CPIOs/FAAs in the respective branches of the office. The Nodal CPIO shall be also responsible for preparing all reports on RTI and forwarding to DPIIT, preparing Suo Moto disclosure prescribed under Section - 4 of RTI Act and getting the same audited.

This issues with the approval of the Controller General of Patents, Designs and Trade Marks.

(Kamal Singh Goondli)
Joint Controller of Patent and Designs
O/o. CGPDTM

To,

- 1. All Concerned Officers
- The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai and Ahmedabad
- 3. The Head of Office, Patent Office, Mumbai, New Delhi, Kolkata and Chennai
- 4. The Head of Office, RGNIIPM, Nagpur
- 5. The Head of Office, Copyright Office, New Delhi

Copy to:

- 1. IT Section for uploading on the official website
- 2. Officer Order file
- 3. Guard file



PATENTS/DESIGNS / TRADE MARKS / **GEOGRAPHICAL INDICATIONS**



Government of India Ministry of Commerce & Industry Office of The Controller General Patents, Designs & Trade Marks

IPO Building, Boudhik Sampada Bhavan, S. M. Road, Antop Hill, Mumbai - 400 037, India.

(Tel):

022-24132735

(Fax):

022-24123322

(Email):

cgpdtm@nic.in cgoffice-mh@nic.in

(Website):

www.ipindia.nic.in

Date: 17-08-2022

No. CGPDTM-17031(11)/4/2021-CGTMR / 84

OFFICE ORDER

In suppression of the previous office order No. CGPDTM-17031(11)/4/2021-CGTMR/01 dated 01.07.2022, following officers in respect of O/o the CGPDTM, Patent Office, Trade Marks Registry, Patent Information System, Geographical Indication Registry and Copyright Office are appointed as First Appellate Authority (FAA) and Central Public Information Officer (CPIO) under 'the RTI Act, 2005' with immediate effect: .

Name of the Office	Appellate Authority	CPIO
Office of the Controller	Deputy Controller of Patents &	Shri Siddharth B. Jadhav,
General of Patents,	Designs and Head of Office	Examiner of Patents & Designs
Designs and Trade Marks	(Technical)	
(CGPDTM)	- Dr. Dinesh P. Patil	
Trade Marks Registry,	Sr. Examiner of Trademarks & GI.	Shri Ranjeet Kumar Tripathi,
Mumbai	and Head of Office	Examiner of Trade Marks & GI.
	– Smt. Rajani Singh	, and a second s
Trade Marks Registry,	Deputy Registrar of Trademarks &	Shri Vikas Punia, Sr. Examiner
Delhi	GI. and Head of Office	of Trade Marks & GI.
	- Shri Sachin Sharma	
Trade Marks Registry,	Sr. Examiner of TM & GI and	Shri Amit Chakrabrati,
Kolkata	Head of Office	Examiner of Trade Marks & GI.
	- Shri Debanjan Chakrabertty	
Trade Marks Registry,	Assistant Registrar of TM & GI.	Shri Devender Kumar, Sr.
Chennai	and Head of Office	Examiner of Trade Marks & GI.
	– Shri Mohammad Habibullah	
Trade Marks Registry,	Assistant Registrar of TM & GI.	Shri Sikandar Singh, Sr.
Ahmedabad	and Head of Office	Examiner of Trade Marks & GI.
	– Shri Jai Prakash	
Copyright Office New,	Deputy Registrar of TM & GI. and	Shri Chirag, Sr. Examiner of
Delhi	Head of Office	Trade Marks & GI.
	– Dr. Prithpal Kaur Sidhu	
GIR, Chennai	Assistant Registrar of TM & GI.	Shri Nidheesh T.P., Examiner
	– Shri Mohammad Habibullah	of Trade Marks & GI.

RGNIIPM, Nagpur	Joint Controller of Patents &	Smt. Pooja Vishal Maulikar,
	Designs and Head of Office	Examiner of Patents & Designs
	– Shri Nirmalya Sinha	
Patent Office, Kolkata	Joint Controller of Patents &	Dr. Sudip Jyoti Sahu, Deputy
	Designs	Controller of Patents & Designs
	– Shri Ashok Kumar	
Patent Office, New Delhi	Joint Controller of Patents &	Shri Piyush Garg, Assistant
	Designs and Head of Office	Controller of Patents & Designs
	- Shri N. R. Meena	
Patent Office, Mumbai	Deputy Controller Patents &	Shri A. A. Wankhede, Assistant
	Designs and Head of Office	Controller of Patents & Deigns
	– Shri Pinkesh Jain	
Patent Office, Chennai	Deputy Controller Patents &	Dr. V. Parimalavarshini,
	Designs and Head of Office	Assistant Controller of Patents
	- Shri S. Thangapandian	& Designs

- 2. Besides above, Smt. Suneeta N. Betgeri, Assistant Controller of Patents and Designs, O/o CGPDTM, Mumbai shall function as Nodal Central Public Information Officer for RTI matters. The Nodal CPIO for RTI shall receive RTI applications/appeals addressed to the office of the CGPDTM and forward the same to the concerned CPIOs/FAAs in the respective branches of the office. The Nodal CPIO shall be also responsible for preparing all reports on RTI and forwarding to DPIIT, preparing Suo Moto disclosure prescribed under Section 4 of RTI Act and getting the same audited.
- 3. The Head of Office of all branches of Office of CGPDTM are hereby directed to appoint Central Assistant Public Information Officer (CAPIO) for the respective branches within three working days of issue of this order. The Head of Offices are further directed to cause the such appointment of CAPIOs published on the official website for information to all.

This issues with the approval of the Controller General of Patents, Designs and Trade Marks.

Director

To,

- 1. All Concerned Officers
- 2. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai and Ahmedabad
- 3. The Head of Office, Patent Office, Mumbai, New Delhi, Kolkata and Chennai
- 4. The Head of Office, RGNIIPM, Nagpur
- 5. The Head of Office, Copyright Office, New Delhi

Copy to:

- 1. IT Section for uploading on the official website
- 2. Officer Order file
- 3. Guard file



बौद्धिक संपदा भारत एकस्व/अभिकल्प/व्यापार चिह्न/भौगोलिक उपदर्शन/आर जी एन आई आई पी एम

INTELLECTUAL PROPERTY INDIA Patents/Designs/Trade Marks Geographical Indications/RGNIIPM



भारत सरकार GOVERNMENT OF INDIA पेटेंट कार्यालय

THE PATENT OFFICE

वाणिज्य और उद्योग मंत्रालय Ministry of Commerce & Industry उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन BOUDDHIK SAMPADA BHAWAN सीपी/CP-2, सेक्टर/Sector-V,

साल्ट लेक /SALT LAKE

कोलकाता/KOLKATA- 700 091. **दूरभाष/Tel** : (91) (33) 2367 9101

: (91) (33) 2367 1987

फैक्स /Fax : (91) (33) 2367 1988

ई-मेल/E-Mail: kolkata-patent@nic.in वेबसाइट /Website: www.ipindia.nic.in

: www.ipindia.gov.in

संख्या/No.: CGPDTM-17031/35/2022-POK

दिनांक/Date: 18-08-2022

OFFICE ORDER

In pursuance of Para 3 of the Office Order no. CGPDTM-17031(11)/4/2021-CGTMR/84 dated 17-08-2022 of the Office of the Controller General of Patents, Designs & Trade Marks, Shri Pradip Kumar Sur, Stenographer Grade I of this office is hereby appointed as Central Assistant Public Information Officer (CAPIO) under 'The RTI Act, 2005' in respect of The Patent Office Kolkata with immediate effect.

8. Chettofocollyy

(Dr. Sukanya Chattopadhyay)

Dy. Controller of Patents & Designs

& Head of Office

To

- 1. The concerned officer.
- 2. The Director, Office of the CGPDTM.

Copy to:

- 1. IT Section for uploading on the official website.
- 2. Office Order File.
- 3. Guard File.





Email-tmrchennai@nic.in Website:www.ipindia@nic.in Telefax:22502052

GOVERNMENT OF INDIA TRADE MARKS REGISTRY INTELLECTUAL PROPERTY BUILDING G.S.T. ROAD, GUINDY, CHENNAI Telephone:

2250 5200

NO :E/TMR/ADMN/2022-23/ | 55

Dated: 19/08/2022

OFFICE ORDER

In supersession of the previous office order No. CGPDTM-17031(11)/4/2021-CGTMR/01 dated 01/07/2022, following officers in respect of Trade Marks Registry and Geographical Indication Registry are appointed as Central Assistant Public Information Officer (CAPIO) under the RTI Act, 2005 with immediate effect vide order No. CGPDTM-17031(11)/4/2021-CGTMR/84 dated 17/08/2022.

Name of the Office	Central Assistant Public Informatio Officer(CAPIO)	
Trade Marks Registry, Chennai	Shri. Shankar P. Gherde, Examiner of Trade Marks & GI	
Geographical Indication Registry	Smt. Rashida Chemmenampally Examiner of Trade Marks & GI	

12 Nond You've

(M.MOHAMMED HABIBULLA)
ASSISTANT REGISTRAR OF TRADE MARKS & GI
HEAD OF OFFICE

To

- 1. All concerned Officers
- 2. IT Section –for uploading on the Official Website
- 3. Guard file
- 4. Office Order file



ई-मेल/E-mail : chennai-patent@nic.in वेबसाईट/Website : www.ipindia.nic.in



दूरभाष/Telephone: 044-2250 5200 HO (Direct): 044-2250 5242

AAO (Direct): 044-2250 5203

वाणिज्य एवं उदयोग मंत्रालय उद्योग संवर्धन और आंतरिक व्यापार विभाग

एकस्व कार्यालय बौद्धिक संपदा भवन, जी.एस.टी. रोड, गिंडी, चेन्नई - 600032

GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE PATENT OFFICE

INTELLECTUAL PROPERTY BUILDING, G.S.T. ROAD, GUINDY, CHENNAI - 600 032.

संख्या / No.POC/Admin./2022/ A 1 366

दिनांक / Date : 18.08.2022

OFFICE ORDER

In pursuance of Office Order No.CGPDTM-17031(11)/4/2021-CGTMR/84 dated 17.08.2022 of the Controller General of Patents, Designs and Trademarks, Mumbai, Smt. V. Mahalakshmi, Private Secretary is hereby appointed as Central Assistant Public Information Officer for Patent Office, Chennai, with immediate effect.

> (S. THANGAPANDIAN) Deputy Controller of Patents & Designs and Head of Office

To

Smt. V. Mahalakshmi, Private Secretary.

Copy to

- 1. Office of The Controller General of Patents, Designs and Trademarks, IPO Building, Boudhik Sampada Bhavan, Next to Antop Hill Post Office, S.M. Road, Antop Hill, Mumbai – 400 037.
 - 2. I.T. Section with a request to upload in the website.
 - 3. Office Order file.

AD/44-23/08/22

CGPDTM-17031(11)/10/2022-COD/01
Government of India
Ministry of Commerce & Industry

Department for Promotion of Industry & Internal Trade
O/o the CGPDTM & Registrar of Copyrights

Copyright Office

Boudhik Sampada Bhawan, Plot No-32, Sec-14 Dwarka, New Delhi-110078 Date: 22/08/2022

OFFICE ORDER

This is in compliance with the CGPDTM Office Ordered vide No. CGPDTM-17031(11)/4/20212-CGTMR/84 dated 17.08.2022 to authorize for appointing the CAPIO under the RTI, Act 2005 for the respective offices of the CGPDTM. It is, therefore, order that Shri Dheeresh, Examiner of Trade Marks & GI is appointed as CAPIO for the Copyright Office, New Delhi with immediate effect, to function as per the provisions of the RTI Act, 2005. The above responsibility of the CAPIO shall be the additional duty beside his regular work assigned to him.

(Dr. Prithpal Kaur Sidhu)
Deputy Registrar of Copyrights
Head of Office

डॉ. प्रिथपाल कौर सिद्धू Dr. Prithpal Kaur Sidhu कार्यालय प्रमुख/Head of Office प्रतिलिप्याधिकार कार्यालय/Copyright Office नई दिल्ली/New Delhi

To, Shri Dheeresh, Examiner of Trade Marks & GI, New Delhi

Copy:-

- 1) The Director, O/o CGPDTM, Mumbai.
- 2) Shri Chirag, Sr. Examiner of Trade Marks & GI, CPIO, Copyright Office, New Delhi.
- 3) Guard File





मारत सरकार / GOVERNMENT OF INDIA व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY बौद्धिक संपदा भवन / IP BHAWAN चाणक्यपुरी ओव्हरब्रीज के निकट / NEAR CHANKYAPURI OVERBRIDGE, घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

rax No

079-27601782 Fax No.: 27601779

2079-27601781

TMR/AHD/2022-23/8893

24th August, 2022

OFFICE ORDER

As directed by Office of Controller General of Patent, Designs & Trade Marks vide office order No.CGPDTM-17031(11)/4/2021-CGTMR/84 dated 17.08.2022 Shri Hariharan K, Stenographer Grade-1 is hereby appointed as Central Assistant Public Information Officer in respect of Trade Marks Registry, Ahmedabad with immediate effect.

Asst. Registrar of Trade Marks Head of Office.

To.

- Shri Hariharan K
 Trade Marks Registry,
 Ahmedabad.
- 2. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkatta and Chennai

Copy to:

1. IT section – for uploading on the official website

- 2. Central Public Information Officer, TMR, Ahmedabad
- 3. Officer Order file
- 4. Guard file